
M.L. Kumawat & Anr Vs M/S. Bharat Bio Tech International Ltd

Consumer Case No. 172 Of 2003

Court: National Consumer Disputes Redressal Commission

Date of Decision: Oct. 9, 2019

Acts Referred:

Drugs And Cosmetic Act, 1940 &” Section 32(3)#Consumer Protection Act, 1986 &” Section 12(1)(c), 13(1)(c), 26

Hon'ble Judges: Dr. S.M. Kantikar, J; Dinesh Singh, J

Bench: Division Bench

Advocate: Adarsh Kumar Tiwari, Anil Kumar Tandale

Final Decision: Dismissed

Judgement